

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:383
ANSWERED ON:23.11.2012
ALLOTMENT OF C-TYPE MINES TO STEEL-MAKERS
Dhruvanarayana Shri R.

Will the Minister of MINES be pleased to state:

- (a) whether the Government has received any proposal to allot C-type mines to steel- makers;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

THE MINISTER OF MINES (SHRI DINSHA PATEL)

(a): Hon'ble Supreme Court had, vide its interim orders in WP(C) No. 562/2009 filed by Samaj Parivartana Samudaya and others, ordered suspension of mining operations and transportation in iron ore mining leases in the districts of Bellary, Tumkur and Chitradurga in Karnataka. A Joint Team was constituted for field survey of mining leases in the said areas. The findings of the Joint Team were considered by a Central Empowered Committee (CEC), which inter alia categorized the existing mining leases into three categories viz 'A' (with no/marginal illegality), 'B' (with illegal mining up to 10% of lease area) and 'C' (illegal mining exceeding 10% of the leased area and with /or in flagrant violation of the Forest [Conservation] Act). No proposal for allotting 'C' category mines has been received by the Government.

(b) & (c): Does not arise in view of (a) above.